

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(PIL) No. 1301 of 2020**

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Court on its own motion ..... Petitioner  
Versus  
State of Jharkhand & Anr. .... Respondents  
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**CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**  
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For the State : Mr. Rajiv Ranjan, Advocate General  
For the UOI : Mr. Rajiv Sinha, ASGI  
For the RIMS : Dr. A.K. Singh, Advocate

**Oral Order**  
**Per Dr. Ravi Ranjan, C.J.**

**03/Dated:07.04.2020**

We have heard the parties.

Reply has been filed on behalf of the State as well as RIMS, Ranchi and reply of Union of India was already available on 03.04.2020.

Let a copies of the reply on behalf of Union of India be sent on the respective emails of the learned Advocate General and other learned advocates.

What we have gathered from the discussion today is that the base line for combating menace of Corona virus would be more and more testing. However, having only 5000 testing kits and more than 1,50,000 persons having been quarantined till date, in our opinion, that number of testing kit is not sufficient therefore, the State Government should approach the Central Government for providing more testing kits and for creating testing facilities at more places as we have come to know that till now testing facilities are available only at RIMS, Ranchi and Mahatma Gandhi Memorial Medical College, Jamshedpur.

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So far as the persons who have been quarantined they are required to be monitored intensively and it should be assured that they do not come out from their respective quarantined home. For that purpose, the State Government would be required to take more steps.

The learned Advocate General has submitted that such steps have already been taken but it is not clear from the reply of the State as to what is the number of private homes in which the persons have been home quarantined. On the next date let that be done disclosed in the further reply which should be filed by the State. If the State Government approaches the Central Government for more testing kits and testing facilities, we hope and trust that Central Government would take adequate steps regarding that, of course after following guidelines which shall already been issued by it for combating the present menace.

Let the State Government further explore some sort of testing facilities even for those persons who have asymptomatic trends only.

Put up this matter on 17<sup>th</sup> April, 2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**